

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 411  
TO BE ANSWERED ON 25.07.2024**

**UTILIZATION OF LABOUR CESS FUNDS**

**411. SHRI G.C. CHANDRASHEKHAR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the total amount of cess collected for the welfare of labourers since its inception, State- wise;**
- (b) the details of the manner in which these funds have been utilized, including specific schemes and projects financed through the collected cess; and**
- (c) the new schemes or programs being proposed to be financed through the labour cess in the upcoming fiscal years, the details thereof State-wise and plan year-wise?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a):** As per the data received from State/UT Building and Other Construction (BOC) Workers Welfare Boards, the details about the cess, are enclosed as Annexure-I.

**(b) & (c):** The State Building and Other Construction Workers' Welfare Board are constituted under Section (18) of Building and Other Construction Workers' (Regulation of Employment and Condition of Service) Act, 1996 by the concerned State Government to function under Section (22) of the said Act. The Boards, under Section (24) of the said Act, are empowered to meet expenses on its objects and for purposes authorise by this Act. Ministry of Labour and Employment has also framed a 'Model Welfare Scheme for Building and Other Construction Workers and Action Plan for strengthening Implementation Machinery' for the Boards for its strict compliance. Also, several instructions under Section 60 of the said Act have been issued from time to time to State/UT BOCW Welfare Boards for implementation of the provisions of the Act and for optimum utilization of the cess funds. A Monitoring Committee has been constituted to Monitor the implementation of direction issued under Section (60) the said Act, specifically with reference to utilization of cess fund for Welfare Scheme framed by the States/UTs.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 411 FOR 25.07.2024 RAISED BY SHRI G.C. CHANDRASHEKHAR, HON'BLE MEMBER OF PARLIAMENT(RS) REGARDING UTILIZATION OF LABOUR CESS FUNDS**

State-wise Number of registered BOC workers and cess details under the BOCW Act, 1996 (as on 31.03.2024)					
Sl. No.	States/UTs.	No. of registered BOCW workers cumulative	Cess collected cumulative (Rs. in crore)	Expenditure cumulative (Rs. in Crore)	Balance available (Rs. in crore) [including Bank's Interest & other receipts etc.]
(A)	(B)	(C)	(D)	(E)	(F)
1	Andhra Pradesh	2009317	3778.16	582.52	3195.64
2	Arunachal Pradesh	70301	756.15	747.16	33.19
3	Assam	716477	2548.86	609.61	1939.25
4	Bihar	2581454	3761.14	2166.02	2307.8
5	Chhattisgarh	2483812	2447.16	1801.94	645.22
6	Goa	18678	451.33	16.62	580.38
7	Gujarat	1585984	5549.46	1012.22	4537.24
8	Haryana	971413	4648.12	2188.61	4058.06
9	Himachal Pradesh	449737	1060.77	494.02	852.61
10	J&K (Excluding Laddakh)	505086	2067.06	1153.76	913.29
11	Jharkhand	1435389	1637.05	657.69	1058.28
12	Karnataka	3852306	10874	7028.05	6813
13	Kerala	2022646	3457.32	3457.32	6.91
14	Madhya Pradesh	1782833	5302.98	4468.07	2500.77
15	Maharashtra	3196838	18579.82	12909.16	9284.77
16	Manipur	202061	413.52	373.99	39.53
17	Meghalaya	80713	311.4	57.33	355.6
18	Mizoram	16398	282.32	199.1	83.21
19	Nagaland	36215	238.57	184.49	50.56
20	Odisha	4248490	4302.99	3636.49	669.23
21	Punjab	675428	2238.87	1455.2	1586.65
22	Rajasthan	3321055	4991.56	2650	969.95
23	Sikkim (as on 31.03.2022 )	9420	163.91	42.41	121.5
24	Tamil Nadu	2391323	6966.68	2781.05	6023.3
25	Telangana	1469007	4884.13	3735.47	1605.12
26	Tripura	42829	360.68	73.73	428.54
27	Uttar Pradesh	16420481	10668.42	7823.1	6006.25
28	Uttarakhand	482209	1108.01	668.48	310.51
29	West Bengal (as on January, 2024 as provided by O/o Welfare Commissioner, Kolkata region , MoLE)	3223862	4076.5	110.5	4086.4
30	Delhi	91987	3731.36	816.27	4271.41
31	A & N Island	21913	148.86	35.44	162.16
32	Chandigarh	30051	197	39.5	252.6
33	Dadra & Nagar Haveli	27767	118.06	25.29	121.01
34	Daman and Diu				
35	Lakshadweep	447	14.8	2.35	12.45
36	Puducherry	42365	194.07	190.94	84.62
	<b>Total</b>	<b>56516292</b>	<b>112331.09</b>	<b>64193.9</b>	<b>65967.01</b>

Sources: As per data received from State/UT BOCW Welfare Boards

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